

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 76 of 2023(SZ)

IN THE MATTER OF:

Sudhakar,

S/o, Suburayan, Villupuram

...Applicant(s)

Versus

Sivangnana Balaya Swanigal Thirumadam,

Tindivanam, Villupuram and Others

...Respondent(s)

INDEX

S. No.	Date	Description	Page No.
1.	18.07.2023	Status Report filed by the 3 rd Respondent	1 – 3
2.	18.07.2023	“A” Register	4 – 5
3.	18.07.2023	Manual Chitta	6 – 7
4.	18.07.2023	Computer Chitta	8

(Note: The page numbers are given at the top centre of every page)



Through
Dr. D. Shanmuganathan
Standing Counsel,
National Green Tribunal
Southern Zone

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No: 76 of 2023(SZ)

Between:

- 1 Sudhakar S/o Suburayan,
Viluppuram,
TamilNadu
- 2 Murugan
No.70, Pandy Road,
Mailam, Tindivanam Taluk
Viluppuram.

....Applicants

AND

- 1 Sivagnana Balaya Swamigal Thirumadam,
Mailam Murugan Koil, Mailam,
Tindivanam, Viluppuram-604304
- 2 Principal Chief Conservator of Forests
& Head of Forest Force,
Department of Forests,
Panagal Maaligai, No.-1, Jeenis Road,
Saidapet, Chennai-600015.
Phone: 044-24348059
Email: tnforest@tn.nic.in
- 3 The District Collector,
Viluppuram District,
Master Plan Complex, Collectorate,
Viluppuram-605602
Email: collrvpm@nic.in
- 4 The District Forest Officer,
Viluppuram Division,
No.23-A, Ranganathan Street,
Poonthottam, Viluppuram-605602
Phone: 04146-233743
Email: dfovpm@tn.nic.in

.... Respondents

STATUS REPORT FILED BY THE 3rd RESPONDENT

I, C.Palani, Son of Chinnathambi, aged about 53 years, residing at Collector's Bungalow, Master Plan Complex, Viluppuram as such I am well acquainted with the facts of the case from records maintained in the office. I do hereby solemnly affirm and sincerely state as follows:

1. I submit that one Thiru.Sudhakar S/o Suburayan, Viluppuram alleging that there was tamarind trees more than 200 years old in Mailam Village (New Survey No. 17/2 – to an extent of 1.03.0 Hectares) in the Viluppuram District cut down for construction of commercial building purpose by Sivagnana Balaya Swamigal for their personal activity.
2. I submit that in this regard, the Hon'ble Green Tribunal directed in its order dated 31.05.2023 as follows:

“4. We direct the Respondent No.3 / District Collector, Viluppuram District to file a report as to whom the land belongs to, what is the project for construction intended to be brought up there, how many trees are there in the said survey number and whether the trees are required to be cut and if required, whether they have obtained the consent from the Green Committee.”

3. I submit that as per the revenue records of the Mailam Village, Survey No. 17/2 (Old Survey No. 254/2), to an extent of 1.03.0 Hectares, is classified as dry land, which is a patta land (Patta No.9) owned by Srimath Sivagnana Balaya Swamigal. The copies of UDR 'A' Register, Computer Chitta, 10-I Chitta are enclosed herewith for ready reference.

4. I submit that the administration of Srimath Sivagana Balaya Swamigal started to construct the commercial complex (9 shops) building with an extent of 0.12 cents out of 2.54 Acres (1.03.0 Hectares) of land.
5. I submit that there are 25 numbers of tamarind trees existing in the land comprised in survey No. 17/2. As per the enquiry report of Tindivanam Tahsildar, there were 5 dead tamarind trees existing in the land proposed for construction of commercial complex (i.e. 0.12cents). Subsequently, the dead tamarind trees were cut down by the villagers for cremation of the dead bodies with the consent of Srimath Sivagnan Balaya Swamigal.
6. I submit that Srimath Sivagnana Balaya Swamigal has not obtained any consent from the Green Committee for cutting of trees in the said survey number as of now.
7. It is humbly submitted that with the above mentioned details, the status report is submitted pursuance to the order of the National Green Tribunal, Southern Zone, Chennai dated 31.05.2023 which may kindly be recorded. Suitable further direction or order may be issued and thus render justice.

Solemnly affirmed at Chennai on this
the day of July 2023


COLLECTOR,
VILUPPURAM DISTRICT,
VILUPPURAM.


18/7/23

**தென் ஆற்காடு மாவட்டம், திண்டிவனம் வட்டம், எண். 73 மைலம் ஊரின்
நிலவரித்திட்டப்பாதவேடு.**

கலம் எண்களின் அட்டவணை.

1. நில அளவையின்படி எண், உட்பிரிவு எண்.
2. பட்டா நில அளவை எண், அல்லது பைமாஷ்
எண்.
3. கம்பத் துவாரி(ர), அரசு (அ), அல்லது இனாம் (இ).
4. நன்செய் (பு), மாணவாரி (மா), நன்செய் (ந).
5. தீர்வை ஏற்படாத தரிசு (தீ.ஏ.த.) புறம்போக்கு,
(புற) நன்செய்யானால் பாசன ஆதாரமும் அதன்
கருப்பும்.
6. இதுபோக நன்செய்யானால் மொத்த தீர்வை
மீதம்.

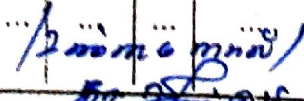
கலம் எண்.

6. மண் வயணமும், ரகமும்,
7 தரம்.
8. ஹெக்டேர் ஒன்றுக்கு தீர்வை வீதம்.
9. பரப்பளவு.
10. தீர்வை.
11. பட்டா எண் அல்லது இனாம் ஒழிப்பு (இ.ஒ.).
பட்டா எண் மற்றும் பதிவுப் பெற்ற உடைமை
யாளரின் பெயர்.
12. குறிப்புரை.

2	3	4	5	6	7	8	9	10	11	12
						கு. பை.	ஹெ. ஏர்ஸ்.	கு. பை.		
261-1,2	ர	பு	...	8-5	8	2 00	0 62.0	1 24	1 சி. மீனாட்சி அம்மாள்	
271-2	ர	பு	...	8-5	8	2 00	0 18.5	0 37	2 வீ. முனுசாமி தம்பி ரான்.	
270-2 271-3	ர	பு	...	8-5	8	2 00	0 19.0	0 38	3 ல. கோபால் (1), ல. வேணு (2),	
270-2 271-3	ர	பு	...	8-5	8	2 00	0 14.5	0 29	4 பெ. சுப்புராயன்.	
-3	ர	பு	...	8-5	8	2 00	0 19.0	0 38	5 அ. லட்சுமணன்.	
-4	ர	பு	...	8-5	8	2 00	0 27.0	0 54	6 அ. சுப்புராயன் (1) அ. தங்கவேல் (2),	
-5	ர	பு	...	8-5	8	2 00	0 12.0	0 24	7 சி. வங்கி.	
							1 72.0	3 44		
270-1	அ	புற	35 30.0	மயிலம் சுப்பிர மணியகாசமி மலை
236-	ர	பு	...	8-5	8	2 00	0 31.0	0 62	8 ரா. சாம்பசிவம்.	
234-1	அ	தீ.வி.த	2 32.0	கல்லாங் துத்து
							2 63.0	0 62		
-1	அ	தீ.வி.த	0 41.5	கல்லாங் துத்து
-2	ர	பு	...	8-5	8	2 00	0 60 0	1 20	9 சிவஞான பால்ய சுவாமிகள்.	

Village Administrator Officer
154, Mailani Village,
Tindivanam Taluk.

	2	3	4	5	6	7	8	9	10	11	12
13	1	240-2	அ	4.0	0 42.5	கிராம நத்தம்
	2	243-1A 2A, 1A1	ர	4	...	8-4	7	2 75	0 50 0	1 38	9 சிவஞான பாலய சுவாமிகள்.
	3	240-3	அ	4.0	0 24.5	நத்தம்
	4	243-2	ர	4	...	8-4	7	2 75	0 08.0	0 22	9 சிவஞான பாலய சுவாமிகள்.
	5	-3ஏ. -3ஆ,3ப. 3ஏ,4ஏ, 4ஆ,5ஆ,5ப 6,191, 192,7	ர	4	...	8-4	7	2 75	0 32.5	0 89	15 ஈ. பன்னீர் செல் வழம் இன்னும்புத்துப் பேர்களும்.
								1 57 5	2 49		
14	...	240-1	அ	4.0	0 18.5	தெரு
15	...	242	அ	4.0	0 37.5	சாலை
16	...	242 255	அ	4.0	0 67.5	சாலை
17	1	254-1	ர	4	...	8-4	7	2 75	0 5.00	1 38	16 மு. வேதாசல செட்டியார்.
	2	2	ர	4	...	8-4	7	2 75	1 03 0	2 83	9 சிவஞான பாலய சுவாமிகள்.
	3	253-2A	ர	4	...	8-4	7	2 75	0 03.0	0 08	17 அ. சாயசந்திரன்
	4	-2A	ர	4	...	8-4	7	2 75	0 02.5	0 07	18 நா. பத்தினசூசாரி
	5	-2B	ர	4	...	8-4	7	2 75	0 03.5	0 09	19 ஈ. சுந்தரமூர்த்தி.
								1 62.0	4 45		
18	1	-244	அ	4.0	1 81.5	மைலம் சுப்பிரமணிய சுவாமி தேவன் தானதீர்த்தகுளம்
	2	245	அ	4.0	1 58.0	பூந்தோட்டம்
								3 39.5	...		
19	...	247	ர	4	...	8-4	7	2 75	2 18.5	6 01	9 சிவஞான பாலய சுவாமிகள்.
20	1	248-2	அ	4.0	0 16.0	கிராம நத்தம்


 Village Administrator
 154. Mailani Village,
 Tindivanam Taluk,
 Villupuram District.

R.F. III-A-27-MDU.

தாலுகா,

புர 10 பிரிவு 1-13
33. மயிலைம்
நம்பர்

-ம் பசலியில்
கிராமத்தில் செட்டில்மெண்டு ஜமாபந்தி நபர்கள் சிட்டா.

9 நம்பர்.

நீதிமத் குடிநாட்ட பரணாய சிவாமிசன்

புரத்தின் தம்பு எ.ட. இலாகா	பஞ்செய்		நஞ்செய்		நஞ்செய்		நஞ்செய்		நஞ்செய்	
	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	0.60.0	1 20						1	20	
17-2	1.03.0	2 83						2	83	
19-1	2.18.5	6 01						6	01	
21-	2.11.5	4 23						4	23	
25-	3.38.0	9 30						9	30	
36-2	1.22.0	2 44						2	44	
41-6	0.09.0	0 18						0	18	
102-1	0.17.5	0 48						0	48	
3	0.48.5	1 33						1	33	
105-5A	12.58.0	34 05						34	05	
172-2	4.92.5	13 55	0.22.0		3 87			3	87	
188-2			0.15.0		1 97			1	97	
4			0.05.5		0 73			0	73	
192-1			0.12.0		2 11			2	11	
2			0.12.5		2 20			2	20	
105-5AD	1.87.5	5 15						5	15	
144-2-F	23.45.0	61.35						61	35	
	23.66.0	62.05	0.67.0		10 88			10	88	
	18.33.0	47.35						47	35	
24-3	007.5	0 15						0	15	
158-10K	17.80.5	46 30						46	30	

சுமார்
Village Administrative Officer
154. Maifan Village,
Tindivanam Taluk,
Villupuram District.

District of Kanyakumari

Village / Gramam

No. 73

Taluk of Kanyakumari

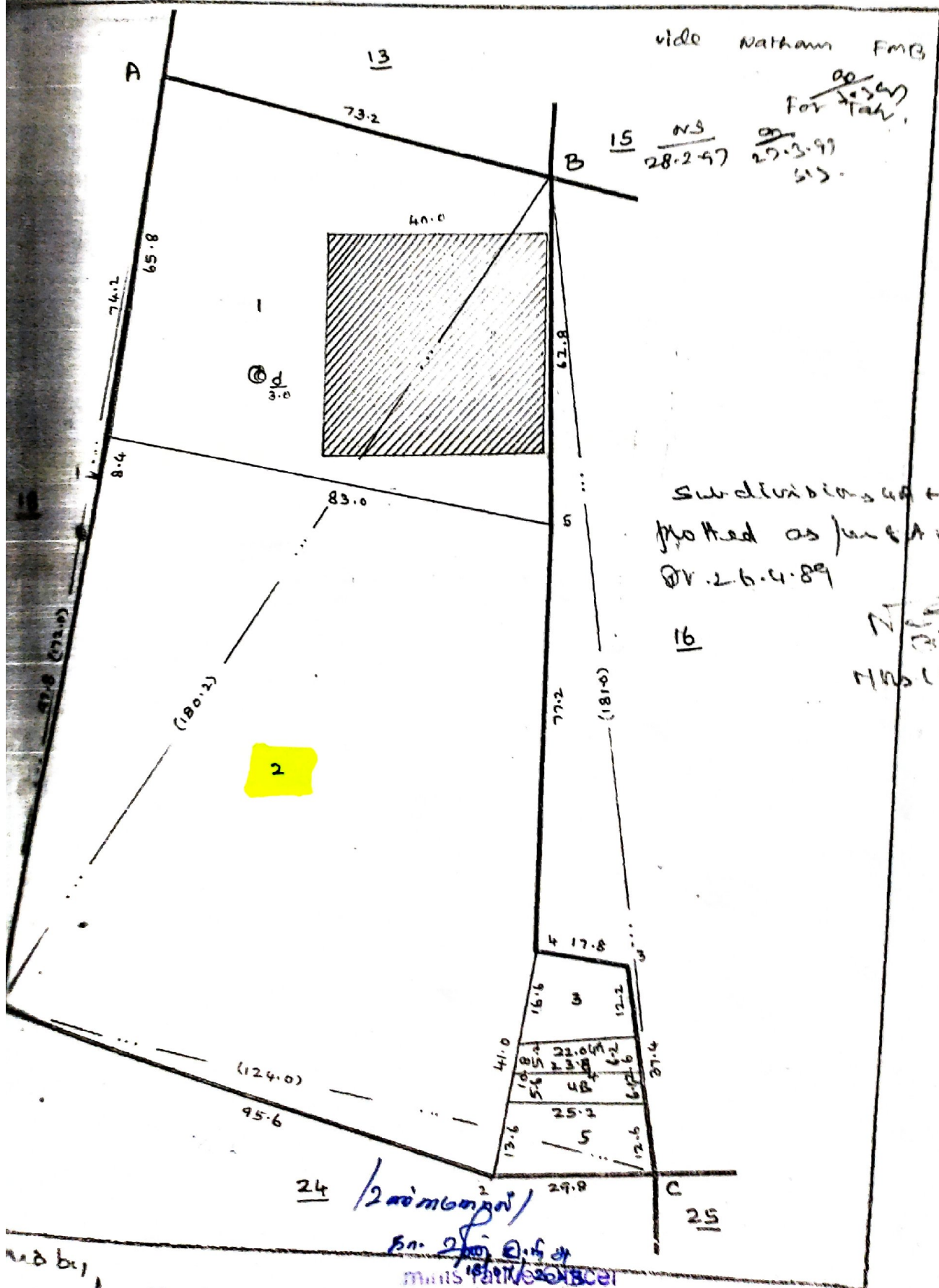
Name of the land

Field No. 17

Area : 62.0 ha

Area : 62.0 Acres

vide Natham FMB



15 $\frac{NS}{28.247}$ $\frac{NS}{27.399}$
 25.

Subdivisions 4A + 4B
 plotted as per A 114/198
 Dt. 26.4.89

16

11/11/90
 11/11/90

24 (200m/200)

25

by
 21/4/71

104, Mailam Village,
 Kanyakumari Taluk,
 Villupuram District.

Signature



தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

வட்டம் : திண்டிவனம்

மாவட்டம் : கிழக்கு

பட்டா எண் : 9

வருவாய் கிராமம் : மலியம்

உரிமையாளர்கள் பெயர்

I. -- பரிசீலிக்கப்பட்ட நிலங்களின் விவரம்

புல எண்	உ.பிரிவு	புன்செய்		நன்செய்		மற்றவை		குறிப்புகள்
		பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை	
		ஹெக்டர் - ஏர்	ரூ - பை	ஹெக்டர் - ஏர்	ரூ - பை	ஹெக்டர் - ஏர்	ரூ - பை	
102	1	0 - 17.50	0.48	--	--	--	--	----- 19-06-2000
102	3	0 - 48.50	1.33	--	--	--	--	----- 19-06-2000
105	5A1	7 - 5.00	19.35	--	--	--	--	890/2003--519/1412 -- 11-10-2003
17	2	1 - 3.00	2.83	--	--	--	--	----- 19-06-2000
19	-	2 - 18.50	6.01	--	--	--	--	----- 19-06-2000
21	-	2 - 11.50	4.23	--	--	--	--	----- 19-06-2000
23	-	3 - 38.00	9.30	--	--	--	--	----- 19-06-2000
36	2	1 - 22.00	2.44	--	--	--	--	----- 19-06-2000
41	6	0 - 9.00	0.18	--	--	--	--	----- 19-06-2000
7	4A3	0 - 7.50	0.15	--	--	--	--	RTR375/03--337/1413 -- 14-04-2004
172	2	--	--	0 - 22.00	3.87	--	--	----- 19-06-2000
188	2	--	--	0 - 15.00	1.97	--	--	----- 19-06-2000
188	4	--	--	0 - 5.50	0.73	--	--	----- 19-06-2000
192	1	--	--	0 - 12.00	2.11	--	--	----- 19-06-2000
192	2	--	--	0 - 12.50	2.20	--	--	----- 19-06-2000
		17 - 80.50	46.30	0 - 67.00	10.88			

குறிப்பு 2 :



1. பெற்றோர், தாய் / சகோதரர் தாய் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை
பார்க்க <https://eservices.tn.gov.in> என்ற இணைய தளத்தில் 07/03/083/00009
/100329 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.

2. இது தகவல்கள் 05-06-2023 அன்று 07:36:09 AM தேதியில் அச்சுக்கப்பட்டது.

3. மின்மேல் தகவல்களின் 2D barcode மூலம் மூலம் மூலம் மூலம் 3G/GPRS வழி இணையதளத்தில்
பார்க்கவும்